CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.12.2012

CP No. 52/2012 (OA 211/2010)

Ms. Kavita Bhati, counsel for petitioner.

Mr. V.S. Gurjar, counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the respondents submitted that the respondents have fully complied with the order dated 06th September 2011 passed by this Bench of the Tribunal in OA No. 211/2010 vide respondents' order dated 23.10.2012 (Annexure CPR/3) and the same has not been disputed by the learned counsel appearing for the petitioner.

In view of this fact, the present Contempt Petition stands dismissed. Notices issued earlier to the respondents are discharged.

(ANIL KUMAR)

MEMBER (A)

(JUSTICE K.S. RATHORE) MEMBER (J)

<u>Kumawat</u>